

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Customs Stay Application No.70464 of 2019

(on behalf of Appellant)

In

Customs Appeal No.70715 of 2019

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-434 to 439-19-20 dated 24/06/2019 passed by Commissioner (Appeals), Central Goods & Service Tax, Noida)

Commissioner of Customs, Noida

Customs Commissionerate, Greater NoidaAppellant

VERSUS

M/s Artex Overseas Pvt. Ltd.Respondent

APPEARANCE:

Shri Shashi Shekhar, Authorized Representative for Appellant
Shri Sunil Kumar Gupta, Advocate for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 09 January, 2020
DATE OF DECISION : 09 January, 2020

The appeal is rejected and stay petition also gets disposed of. For order, see order of date in Custom Stay Application No.70449 of 2019 in Custom Appeal No.70689 of 2019.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)